

Seventeenth Loksabha

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Title: Regarding Border Security Force (BSF) s taking over land possession in Border areas of West Bengal.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Sir, last month, our Chief Minister met the hon. Prime Minister with a very crucial issue that Border Security Forces are penetrating 50 kilometres inside the border areas. They are taking over the possession of land which is not being supported by the Government of West Bengal.

Our humble submission to the Government is that it will become a law-and-order problem, ultimately, if an encroachment upto 50 kilometres takes place in any area of the State by the Border Security Force. It was 80 kilometres in Gujarat which has now been curtailed upto 50 kilometers. It is happening not in Bengal but the same thing is happening in four other States also. Sir, you are well aware about the incident of Nagaland. This deployment of Central Forces in different places will never be good for the Government.

Therefore, our humble submission to the Government is that immediately the Central Forces should go back to the border areas according to their system and jurisdiction. The Government should also withdraw the order that BSF can take entry up to 50 kilometers of a state's jurisdiction. It is totally against the federal structure of the Government functioning. We hope that it will be implemented immediately.